

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 303

RCP(IB)6/ND/2023(Old Case IB-120(ND)/2021

IN THE MATTER OF:

Capital Trade Links Ltd.
Vs.

.... Petitioner/Applicant

KDP Buildwell Pvt Ltd.

.... Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 11.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the FC : Mr. Shashwat Srivastava, Adv.

For the Respondent : Mr. Rishi Kapoor, Mr. Deboleena Dutta, Adv.

ORDER

The written submissions of the Applicant are not on record.

Order reserved.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay